

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/240/2017

NAME OF THE PETITIONER

: SRI SUNDARI ENTERPRISES

UNDER SECTION

: 252



S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.SATHIYANARAYANAN Counsel for Petitioner
2. B. Sarathbabu for Respondent RoC
Coimbatore

ORDER

Counsels for both the parties are present. Counsel for RoC prayed for time for filing objections. At request, matter is adjourned. Put up on 28.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk